

- \* Signing of Memorandum of Understanding (MOUs) with Hungary and Turkey and review and workout action plan under the existing MoUs with Indonesia, Cuba and UK under International Cooperation Programme.
- \* Monitoring of all projects and issues concerning the preparations for Commonwealth Games 2010.
- \* Creation of Communit Sports facilities in Delhi as part of Legacy Planning CWG 2010
- \* Finalization of Action plan for preparation of Asian Games, 2010
- \* Finalization and implementation of New Schemes viz. Scheme for promotion of Sports and Games amongst Disabled Scheme for the Promotion of Sports and Games in Schools, Colleges and Universities

(b) The other programmes that would be taken up by this Ministry after hundred days period are as given below :-

- \* 122 new Nehru Yuva Kendras (NYKs) would be made operational in phased manner.
- \* Work of construction of Office-cum-Training Centre for Nehru Yuva Kendra, Alipur (Delhi) would be completed in a phased manner.
- \* Posts of Director General, Nehru Yuva Kendra Sangathan (NYKS) and Executive Director, Nehru Yuva Kendra Sangathan (NYKS) would be filled up.
- \* Revision of the Youth Hostel scheme and completion of the construction of the following Youth Hostels:-
  1. Kadapah (Andhra Pradesh)
  2. Roing (Arunachal Pradesh)
  3. Thoubal (Manipur)
  4. Churachandpur (Manipal)
  5. Jalandhar (Punjab)

(c) Funds allocated to the Department of Sports and the Department of Youth Affairs for the year 2009-10 will be utilized fully through regular monitoring of expenditure.

#### **International boxers serving guests**

3650. SHRIMATI VIPLOVE THAKUR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether attention of Government has been drawn to the fact that International level boxers are made to serve guests;

(b) if so, Government's reaction thereon;

- (c) whether Government has proposed to conduct an enquiry into the matter;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of explanation Government has called on ill-treatment which our players are being subjected to at National Institute of Sports (NIS)?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL) : (a) to (e) The news report that appeared in the Delhi Edition of Hindustan Times has come to notice of Government. An internal enquiry conducted into the incident has revealed that diploma students of the institute had served refreshments to the members of the selection committee comprising eminent sportspersons, who visited the institute in connection with selection trials for participation in the World Boxing Championship, which is a normal courtesy extended to such distinguished visitors. The students are not engaged in any cleaning, cooking or serving activity in the mess. Further, there has been no complaint of any such maltreatment from any student or player at the National Institute of Sports, Patiala.

#### **Amount spent on Rural Sports Scheme**

†3641. SHRI SHREEGOPAL VYAS : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of amount spent on each item of work under the Rural Sports Scheme during the last three years, State-wise;
- (b) whether it is a fact that India has bagged highest number of gold medals in Asian Games; and
- (c) if so, the details of the schemes especially meant for promoting these sports?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL) : (a) Government has, for the first time, introduced a centrally sponsored scheme titled 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA) with national coverage for the promotion of basic sports infrastructure and sports competitions in all village and block panchayats of the country. The XIth Five Year Plan outlay for this scheme, which was launched in the financial year 2008-09, is Rs. 1500 crore. The scheme envisages to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10%. The scheme is implemented through the State Governments/UTs. Under the scheme, schools are original overriding for the development of playing fields.

Details of funds released State-wise under the Scheme of PYKKA are given in the enclosed Statement (See below).

- (b) No, Sir.
- (c) Does not arise.

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†Original notice of the question was received in Hindi.